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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00199/2014**  
**Chandigarh, this the 03<sup>rd</sup> Day of March, 2015**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**  
**HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A).**

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1. Jaswant Singh S/o Chattar Singh Retd. Headmaster, Govt. Model High School, Sector 41, Chandigarh, R/o 842/1, Sector 41-A, Chandigarh.
  2. Sushma Sanghi D/o Sh. Parkash Chand, Retd. Headmistress, Govt. High School, Sector 46-C, Chandigarh, R/o H. No.1258, Sector 21-B, Chandigarh.
  3. Parkash Kaur D/o Sh. Sucha Singh Gill, Retd. Headmistress, Govt. Model High School, Sector 38-D, Chandigarh, R/o H. No.3161, Sector 21-D, Chandigarh.
  4. Kuldip Singh S/o Late Sh. R.S. Bhatia, Retd. PTI, Govt. Model Sr. Secondary School, Sector 16-D, Chandigarh, R/o 1090, Universal Society, Sector 48, Chandigarh.
  5. Mewa Singh S/o Sh. Hari Singh Retd. Officiating Headmaster, Govt. Model High School, Sector 26, Chandigarh, R/o 1324/1, Sector 70, Mohali.
  6. Varinderjeet Kaur D/o Lt. Sh. Mehar Singh Retd. TGT (Music), Govt. Model High School, Sector 41, Chandigarh, R/o 150, Phase-XI, Mohali.
  7. Sukhpal Kaur D/o Sh. Gurbhjan Singh Retd. Headmistress, Govt. High School, Sector 41, Chandigarh, R/o 123, Sector 45-A, Chandigarh.
  8. Manju Gupta D/o Late Sh. K.K. Bansal, Retd. Headmistress, Govt. High School, Sector 30, Chandigarh, R/o H. No.646, Sector 38-A, Chandigarh.
  9. Sunil Kumar S/o Late Sh. Badri Nath, Retd. Principal, Govt. Model Sr. Sec. School, Sector 22-A, Chandigarh, R/o H. No.3423, Sector 46-C, Chandigarh.
  10. Ram Chander Saini, S/o Late Sh. Hamel Chand, Retd. Lecturer Chemistry, Govt. Model Sr. Sec. School, Sector 35-D, Chandigarh, R/o H. No.671, Sector 41-A, Chandigarh.
  11. Piara Singh S/o Sh. Hussan Singh, Retd. Headmaster, Govt. Model High School, Sector 38-W, Chandigarh, R/o 4853-B, Sunny Enclave, P.O. Kharar, Distt. Mohali.
  12. Labh Singh S/o Late Sh. Hazura Singh, Retd. PTI, Govt. Model Sr. Sec. School, Sector 35-D, Chandigarh, R/o H. No.1602, Sector 35-B, Chandigarh.
  13. Hem Raj Sharma S/o Sh. Lachman Dass, Retd. PTI, Govt. High School, Kajheri, Chandigarh, R/o H. No.311, Phase III-BI, Mohali.

14. Kuldeep Singh S/o Sh. R.D. Ram, Retd. Officiating Principal, Govt. Model Sr. Sec. School, Sector 27, Chandigarh, R/o H. No.3167/3, Sector 44-D, Chandigarh.

... Applicants

1. The Chandigarh Administration through the Secretary, Finance Department, U.T. Chandigarh.
2. The Director Public Instructions (Schools), UT Chandigarh Administration, Chandigarh.
3. The Accountant General (A&E), Punjab, Sector 17, Chandigarh.

... Respondents

**Present:** Sh. R.K. Arora, counsel for the applicants.  
Sh. A.L. Nanda, counsel for respondents No.1 and 2.  
Sh. Lakhinder Bir Singh, proxy for Sh. I.S. Sidhu, counsel for respondent no.3.

**ORDER (ORAL)**

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the applicants states that claim of the applicants is based upon Government of Punjab circular dated 15.12.2011, which was subject matter before the Hon'ble High Court in CWP No.11373 of 2012. The same was decided on 16.08.2013 wherein the Hon'ble High Court by quashing para 3 of the relevant circular has held that the same is to be made effective from 1.1.2006, when the recommendations of Sixth Pay Commission were accepted by the Government.
2. Learned counsel for the applicants fairly submits that the same very judgment was subject matter before the Hon'ble Division Bench of

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the High Court in LPA No.1857 of 2013 (O&M), and vide judgment dated 09.7.2014 Hon'ble Division Bench directed the Appellants (therein) to reconsider the issue and take a fresh decision with regard to the date of implementation of the decision contained in the letter dated 15.12.2011.

3. In view of the position stated above, learned counsel submits that at this stage, the applicants may be permitted to withdraw the present O.A. with liberty to file it afresh if need arise.
4. Learned counsel for the respondents has no objection to proposed course of action.
5. Ordered accordingly.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 03.03.2015**

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